

**PRL CIVIL JUDGE and JMFC, ANEKAL**  
**In the Court of GOKULA K**  
**PRL. CIVIL JUDGE**  
**Criminal Cause List Dated 30-04-2021**

Case Type	Reg.No/Year	SubStage
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**STEPS**

1	C.C.	3192/2020
2	C.C.	3193/2020

**SUMMONS**

3	C.C.	1242/2017
4	C.C.	1361/2017
5	C.C.	1367/2017
6	C.C.	2815/2020
7	C.C.	3190/2020
8	C.C.	3564/2020
9	C.C.	3565/2020
10	C.C.	3566/2020
11	C.C.	3569/2020
12	C.C.	3571/2020
13	C.C.	3575/2020
14	C.C.	3580/2020

**Issue Notice**

15	P.C.R.	406/2016
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**EVIDENCE**

16	C.C.	692/2010
17	C.C.	1107/2019

**ACCUSED STATEMENT u/s 313 CrPC**

18	C.C.	1490/2018
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**COMPLIANCE**

19	C.C.	125/2006
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**Notice to respondent**

20	CrI.Misc.	551/2019
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**Cross Examination**

21	C.C.	855/2011
22	C.C.	676/2018

**Witness Warrant**

23	C.C.	449/2010
24	C.C.	1325/2011

**Sworn Statement**

25	P.C.R.	41/2017
26	P.C.R.	63/2017

**Hear Before Charge**

⇒ Morning Session.

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Case Type	Reg.No/Year	SubStage
27	C.C.	1232/2017
28	C.C.	2833/2020
29	C.C.	2834/2020
30	C.C.	2835/2020
<b><u>CROSS OF PW1</u></b>		
31	C.C.	1568/2017
<b>Hear</b>		
32	P.C.R.	329/2017
<b><u>Await report</u></b>		
33	P.C.R.	11/2017
34	P.C.R.	236/2017
35	P.C.R.	268/2017
36	P.C.R.	378/2017
37	P.C.R.	391/2017
38	CrI.Misc.	233/2018
39	P.C.R.	261/2019
40	P.C.R.	468/2019
<b><u>CALL ON</u></b>		
41	P.C.R.	376/2017
42	C.C.	7341/2021
43	P.C.R.	142/2021
<b><u>OBJECTIONS</u></b>		
44	C.C.	1067/2016
45	CrI.Misc.	70/2019
<b><u>Issue NBW TO ACCUSED</u></b>		
46	C.C.	629/2010
47	C.C.	1243/2017
48	C.C.	1820/2017
49	C.C.	1942/2017
50	C.C.	200/2020
51	C.C.	7755/2020
<b><u>Proclamation attachment</u></b>		
52	C.C.	475/2009
<b><u>PLEA</u></b>		
53	C.C.	7123/2020
<b><u>Issue Summons.</u></b>		
54	C.C.	818/2019

*Morning session.*

*After noon session.*

**PRL CIVIL JUDGE and JMFC, ANEKAL**  
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Case Type	Reg.No/Year	SubStage
55	C.C.	2909/2020
56	C.C.	2913/2020
57	C.C.	7342/2021
58	C.C.	7413/2021
59	C.C.	7414/2021
60	C.C.	7415/2021
61	C.C.	7416/2021
62	C.C.	7417/2021
63	C.C.	7418/2021
64	C.C.	7419/2021
65	C.C.	7420/2021
<b><u>Reissue NBW to accused</u></b>		
66	C.C.	1754/2008
67	C.C.	206/2008
<b><u>Reissue notice to respondent</u></b>		
68	P.C.R.	303/2011
<b><u>Reissue NBW to accused</u></b>		
69	C.C.	223/2014
<b><u>Reissue notice to respondent</u></b>		
70	CrI.Misc.	161/2017
<b><u>Reissue NBW to accused</u></b>		
71	C.C.	1132/2017
<b><u>Reissue</u></b>		
72	P.C.R.	377/2017
<b><u>Reissue notice</u></b>		
73	CrI.Misc.	609/2018
<b><u>Reissue notice to respondent</u></b>		
74	CrI.Misc.	257/2019
<b><u>Reissue Summons</u></b>		
75	C.C.	3579/2020

After noon  
session.

**PRL CIVIL JUDGE and JMFC, ANEKAL**  
**In the Court of SANTHOSHAKUMAR DAIVAJNA**  
**II ADDL CIVIL JUDGE AND JMFC**  
**Criminal Cause List Dated 30-04-2021**

Case Type	Reg.No/Year	SubStage
<b>HEARING</b>		
1	C.C.	632/2015
2	C.C.	2290/2016
<b>STEPS</b>		
3	C.C.	1148/2017
4	C.C.	55/2018
5	C.C.	1658/2018
6	C.C.	2344/2020
7	C.C.	2346/2020
8	C.C.	2390/2020
<b>Issue Notice</b>		
9	C.C.	776/2004
10	CrI.Misc.	285/2021
<b>EVIDENCE</b>		
11	C.C.	731/2010
12	C.C.	982/2010
13	C.C.	1223/2010
14	C.C.	1576/2011
15	C.C.	879/2014
16	C.C.	1162/2014
17	C.C.	1437/2014
18	C.C.	215/2015
19	C.C.	1083/2016
20	C.C.	1271/2016
21	C.C.	1283/2016
22	C.C.	26/2017
23	C.C.	348/2017
24	C.C.	1395/2017
25	C.C.	1839/2017
<b>ORDERS</b>		
26	C.C.	795/2008
<b>Charge</b>		
27	C.C.	1376/2006
28	C.C.	467/2013
29	C.C.	1082/2016
30	C.C.	582/2017

*Morning*  
*Session*

**PRL CIVIL JUDGE and JMFC, ANEKAL**  
**In the Court of SANTHOSHAKUMAR DAIVAJNA**  
**II ADDL CIVIL JUDGE AND JMFC**  
**Criminal Cause List Dated 30-04-2021**

Case Type	Reg.No/Year	SubStage
31 C.C.	394/2018	
<b><u>Cross Examination</u></b>		
32 C.C.	332/2010	
<b><u>Hear Before Charge</u></b>		
33 C.C.	1649/2017	
34 C.C.	353/2018	
35 C.C.	938/2018	
<b><u>Sworn Statement</u></b>		
36 P.C.R.	386/2018	
<b><u>Hear Before Charge</u></b>		
37 C.C.	1842/2018	
38 C.C.	2012/2018	
<b><u>Sworn Statement</u></b>		
39 P.C.R.	420/2019	
40 P.C.R.	55/2020	
41 P.C.R.	79/2020	
42 P.C.R.	85/2020	
43 P.C.R.	106/2020	
<b><u>Hear Before Charge</u></b>		
44 C.C.	3436/2020	
<b><u>Sworn Statement</u></b>		
45 P.C.R.	350/2020	
46 P.C.R.	101/2021	
<b><u>Await report</u></b>		
47 Crl.Misc.	584/2010	
48 P.C.R.	456/2019	
49 P.C.R.	20/2021	
<b><u>Bailable Warrant</u></b>		
50 C.C.	1499/2011	
<b><u>CALL ON</u></b>		
51 C.C.	1117/2015	
52 C.C.	2170/2016	
53 C.C.	984/2017	
54 C.C.	7/2018	
55 C.C.	396/2018	
56 C.C.	1628/2018	
57 C.	598/2019	

*- Morning Session*

**PRL CIVIL JUDGE and JMFC, ANEKAL**  
**In the Court of SANTIOSHAKUMAR DAIVAJNA**  
**II ADDL CIVIL JUDGE AND JMFC**  
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Case Type	Reg.No/Year	SubStage
58	C.C.	867/2019
59	C.C.	2116/2019
<b>Further Arguments</b>		
60	C.C.	1342/2010
<b>Further Chief</b>		
61	C.C.	770/2013
62	CrI.Misc.	1010/2019
<b>Issue NBW TO ACCUSED</b>		
63	C.C.	261/2010
64	C.C.	252/2017
65	C.C.	813/2018
66	C.C.	1529/2019
67	C.C.	31/2020
68	C.C.	2622/2020
69	C.C.	7113/2020
70	C.C.	7126/2020
71	C.C.	7137/2020
72	C.C.	15/2021
<b>Statement</b>		
73	C.C.	870/2013
<b>Proclamation attachment</b>		
74	C.C.	1291/2007
<b>PLEA</b>		
75	C.C.	1292/2016
76	C.C.	1841/2017
77	C.C.	2015/2017
78	C.C.	82/2019
79	C.C.	1848/2019
80	C.C.	2389/2020
<b>Issue Summons.</b>		
81	C.C.	3620/2020
<b>Issu notice</b>		
82	C.C.	1014/2007
<b>Reissue notice to respondent</b>		
83	CrI.Misc.	27/1997
84	CrI.Misc.	174/2001
<b>Reissue Summons</b>		

Morning Session

**PRI. CIVIL JUDGE and JMFC, ANEKAL**  
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**II ADDL. CIVIL JUDGE AND JMFC**  
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Case Type	Reg.No/Year	SubStage
85 C.C. <b>Reissue FLW to respondent</b>	922/2003	
86 Crl.Misc. <b>Reissue notice</b>	122/2003	
87 Crl.Misc. <b>Reissue FLW to respondent</b>	63/2004	
88 Crl.Misc. <b>Reissue NBW to accused</b>	7/2005	
89 C.C. <b>Reissue FLW to respondent</b>	187/2005	
90 Crl.Misc.	148/2005	
91 Crl.Misc.	208/2005	
92 Crl.Misc. <b>Reissue notice to respondent</b>	165/2006	
93 Crl.Misc. <b>Reissue NBW to accused</b>	172/2007	
94 C.C. <b>Reissue Summons</b>	1604/2004	
95 C.C. <b>Reissue NBW to accused</b>	319/2011	
96 C.C.	1194/2009	
97 C.C.	1037/2010	
98 C.C.	854/2010	
99 C.C. <b>Reissue Summons</b>	1331/2010	
100 C.C. <b>Reissue NBW to accused</b>	1350/2010	
101 C.C.	1326/2010	
102 C.C.	1113/2011	
<b>Reissue Summons</b>		
103 C.C.	859/2013	
104 C.C.	1570/2013	
105 C.C.	1574/2013	
<b>Reissue NBW to accused</b>		
106 C.C. <b>Reissue Summons</b>	639/2015	

*Afto room lesson*

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Case Type	Reg.No/Year	SubStage
107 C.C. <b>Reissue NBW to accused</b>	1120/2015	
108 C.C.	1326/2016	
109 C.C.	1741/2017	
<b>Reissue Summons</b>		
110 C.C.	1830/2017	
111 C.C.	997/2018	
112 C.C.	1566/2018	
113 C.C.	1624/2018	
114 C.C.	2077/2019	
115 C.C.	2079/2019	
116 C.C.	2205/2019	
117 C.C.	8635/2020	

Aflm nam session